

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 24616/2020

(Arising out of impugned final judgment and order dated 25-09-2018 in WC No. 31804/2018 25-02-2020 in WC No. 6773/2020 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

HARIOM & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.130599/2020-CONDONATION OF DELAY IN FILING and IA No.130601/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.130602/2020-EXEMPTION FROM FILING O.T.)

Date : 06-08-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Rana Mukherji, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter circulated by learned counsel for the petitioners seeking adjournment due to personal difficulty.

Adjourned for two weeks.

(JAYANT KUMAR ARORA)
COURT MASTER

(NISHA TRIPATHI)
BRANCH OFFICER